

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 79(ND)/2016
CA NO.

CORAM:

PRESENT:

SH. R. VARDHARJAN
HON'BLE MEMBER (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ^{Special} PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY: Raffles Education investment (India) Pte Ltd.

Vs.

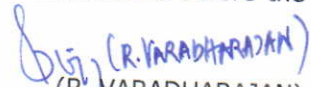
M/s. Educomp-Raffles Higher Education Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Jomol Joy	COUNSEL	PETITIONER	

2. Mr. Subail Dutt (Sr. Adv)
Mr. Achint Singh Gyani (Adv)
Ms. Prabjot Kaur Chhabra (Adv) } For Resp 2-10 P. 47.
Order

Both sides are present. The matter may be posted for final hearing on 29.11.2016 before the Hon'ble Principal Bench.


(R. VARADHARAJAN)
MEMBER (J)


(S.K. MOHAPATRA)
MEMBER (T)